

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

03.05.2011


OA 167/2011

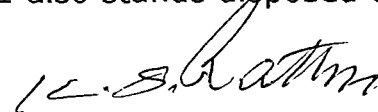
MA 123/2011

Mr. Manish Kumar Sharma, counsel for applicant.

Learned counsel for the applicant wants to withdraw the OA with liberty to represent before the respondents. As such the present OA stands dismissed as withdrawn.

Consequently, the MA.123/2011 also stands disposed of.


(Anil Kumar)
Member (A)


(Justice K.S. Rathore)
Member (J)

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no 675
6/5/11
4